GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 441 ANSWERED ON 17TH NOVEMBER, 2016

CONSTRUCTION OF ROADS IN NAXAL AFFECTED AREAS

441. SHRI RAM TAHAL CHOUDHARY: SHRI LAXMAN GILUWA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़कपरिवहनऔरराजमार्गमंत्री

be pleased to state:

- (a) whether the Government has brought any proposal for construction of roads in naxal affected areas, if so, the details thereof, State-wise;
- (b) the length of roads which have been constructed and have been opened for traffic, location-wise;
- (c) the reasons for which the construction of roads has not been completed to this day in the proposed areas, location-wise; and
- (d) the efforts made in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes Madam. The details of projects sanctioned under Road Requirement Plan (RRP-I) are Annexed.
- (b) A total length of 4148 km out of 5422 km roads have been completed in the States of Telangana, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha and Uttar Pradesh till 31.10.2016.
- (c) & (d): Due to Left Wing Extremism (LWE) activities, the response of contractors to bidding of works is very poor resulting in considerable delay in award of works. Also the progress of works is slow primarily due to security concerns and threat from Left Wing Extremists. To remove hurdles in execution of RRP works, this Ministry has requested State Governments to constitute District Level Coordination Committee headed by District Magistrate comprising of District Superintendent of Police, Central Armed Police Forces, State PWD and Contractor to plan and proceed with the area Domination by Armed Forces, in the areas affected by law and order problems.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.441 ANSWERED ON 17.11.2016 ASKED BY SHRI RAM TAHAL CHOUDHARY AND SHRI LAXMAN GILUWA REGARDING CONSTRUCTION OF ROADS IN NAXAL AFFECTED AREAS.

The State wise details of sanctions under Road Requirement Plan and achievement so far for up gradation of National Highways and State roads in the districts affected by left-wing extremism from 2009-10 to till date.

S. No.	State	Works sanctioned			
		No.	Length (in km)	Revised Sanctioned Cost (Rs. crore)	Length completed up to 31.10.2016 (in km)
1	Telangana	29	620	1245	606
2	Bihar	41	674	616	657
3	Chhattisgarh	54	1988	3074	1196
4	Jharkhand	32	760	1292	546
5	Madhya Pradesh	7	237	237	192
6	Maharashtra	29	454	982	363
7	Orissa	14	615	1008	521
8	Uttar Pradesh	3	74	131	67
	Total	209	5422	8585	4148
